

Notice Calling for suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to maximum limit of extraneous matter in Raw Pulses.

1. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 2.4.6, in sub regulation 2.4.6, after the clause 15, following clause shall be inserted, namely, -

“16. Unprocessed whole raw pulses (not for direct human consumption)

The limits for foreign matter (extraneous matter) shall be Max 3 .0 percent by weight of which Max 0.5 percent by weight shall be mineral matter and impurities of animal origin. In addition, unprocessed whole raw pulse shall conform to the requirements of other parameters prescribed under regulation 2.4.6 (2-15). “